

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF :-

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

NDOH:30.05.2024

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THROUGH

(SHUBHAM BHALLA)
Advocate

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PLACE: NEW DELHI
DATE: 28.05.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF :-

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
UT CHANDIGARH.**

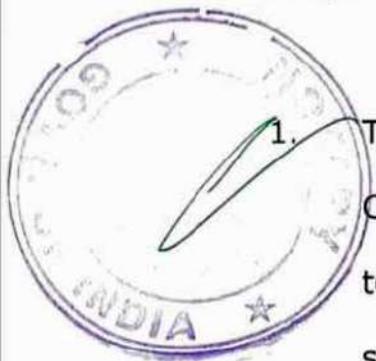
I, Saurabh Kumar, IFS, Director, Department of Environment,
Paryavaran Bhawan, Madhya Marg, Sector 19-B, UT Chandigarh,
well conversant with the facts of the case in my official capacity
and being competent to swear this affidavit on behalf of
Respondent UT Chandigarh:-

1. That I am the Director, Department of Environment,
Chandigarh Administration. I am filing this affidavit in
terms of order of this Hon'ble Tribunal to file regular
status reports.

2. That the status report is being with the present affidavit in
compliance of the orders of this Hon'ble Tribunal regarding
UT Chandigarh. A true copy of the status report of UT
Chandigarh is annexed herewith as **Annexure R-1**.



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3. That the contents of the affidavit and the status report are based on the record made available to the Deponent and are true to the knowledge of the Deponent.

DEPONENT
Director
Department of Environment
Chandigarh Administration

VERIFICATION:

I, Saurabh Kumar, IFS, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at *CM* on this *28* day of May, 2024.

DEPONENT
Director
Department of Environment
Chandigarh Administration



SHADHIN KAURHA
NOTARY, Chandigarh

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COMPLIANCE REPORT

O.A. No. 606/ 2018

**(Compliance of Municipal Solid Waste Management
Rules, 2016 and other Environmental Issues)**

SUBMITTED BY

CHANDIGARH ADMINISTRATION

On 28.05.2024



Director
Department of Environment
Chandigarh Administration

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Director
Department of Environment
Chandigarh Administration

INTRODUCTION

The said matter of Hon'ble National Green Tribunal in O.A. No. 606/2018 (Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues) relates to the issues of solid as well as liquid waste management and is being monitored by the Adviser to the Administrator of U.T. Chandigarh. Two orders were passed by Hon'ble Tribunal on 18.05.2023; one order is general for all the States/UTs and other order is specifically for U.T., Chandigarh. The directions issued are as follows:

Directions of the Tribunal passed in general order for all States/ UTs dated 18.05.2023

Para 26. Levy of compensation for past violations

The Tribunal directed that acknowledged gaps in solid and liquid waste generation and treatment are required to be addressed speedily for protection of environment. The Tribunal determined compensation on 'Polluter Pays' principle for gaps in existence beyond the laid down timelines on the scale of Rs. 2 Crore per MLD for gap in respect of liquid waste and Rs. 300 per MT for gap in respect of legacy waste.

For U.T. Chandigarh, amount as per the undertaking to ring fence has been worked out as 282 Crores.

Para 27. Idea of environmental compensation is to require remediation, fix accountability for the past failures and ensure restoration in enforcing citizens' right to clean environment and protect public health.

Para 31. With regard to solid waste management, the Tribunal noted that unless adequate waste processing facilities are set up; the legacy waste will keep mounting and occupy huge area of land. It is source of degradation of environment, threat to human health and has potential for fires and explosions.


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Director
Department of Environment
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V

Quality of compost has to meet standards and rejects/residue emerging out from waste processing facilities and compost needs to be properly routed to end users with due authorization. The Tribunal emphasized need for setting up of decentralized waste processing plants and standardizing plants for compost for rural areas and empaneling the service providers.

With regard to sewage management, the Tribunal noted that installed treatment capacities have not been fully utilized and treated sewage is discharged without putting to secondary uses. Tribunal flagged need for adopting low cost options like oxidation ponds for towns having population less than one lakh and utilizing treated sewage for irrigation and pisciculture.

Para 32. Further, the Tribunal has made reference to recent order of the Hon'ble Supreme Court dated 20.03.2023 in M.A. No. 356 of 2023 in Writ Petition (Civil) No. 375 of 2012, Paryavaran Suraksha Samiti vs. Union of India & Ors. on the subject of extending timeline for setting up requisite sewage treatment plants and supplementary directions. Relevant observations are quoted below:

"The mere setting up of STPs is not enough. The maintenance of the STPS and their performance and capacity to deal with sewage which is generated is another matter which has to be duly scrutinized and monitored. The treatment of sewage which is generated in the villages, towns and cities is a matter of utmost concern. Untreated sewage waste is discharged into rivers and naalas polluting the very sources of water upon which the survival of the population and bio diversity depends."

Para 34. The Tribunal directed the Chief Secretaries of all the States/UTs to file further progress reports every six months to be taken up by the Tribunal for further consideration, if necessary, the proceedings stand concluded for the time being, subject to compliance being further monitored, if necessary.



In respect of U.T., Chandigarh; two orders dated 18.08.2022 and 18.05.2023 are being referred for compliance.

Directions of the Tribunal passed vide order dated 18.08.2022 for U.T., Chandigarh

Earlier an order was passed by Hon'ble National Green Tribunal w.r.t. to the appearance of worthy Adviser to the Administrator before the tribunal held on dated 18.08.2022 and following directions were issued by Hon'ble NGT for U.T., Chandigarh.

- Designate a Senior Nodal Officer to regularly assess the progress in solid waste management and liquid waste management.
- Ensure that the gaps in liquid waste generation and treatment are bridged at the earliest.
- Shorten the proposed timelines.
- Adopt alternative/interim measures to the extent and wherever found viable.
- Ensure upgradation of STPs to meet the standards and get executable plans for utilization of treated sewage.
- Manage rural sanitary issues.
- Ensure setting up of and operationalization of solid waste processing plant and remediation of landfill site.
- Replicate standardized processing and treatment methodologies based on the gained experience at either individual or at smaller community level.
- Set up more and more green belts / dense forests to mitigate adverse impact of waste.
- Impose Environmental Compensation (EC) as per the regime fixed by the Tribunal.

The proceedings were closed but then, notice was issued vide order dated 07.09.2022 to the U.T., Chandigarh and other States/UTs to respond to the proposal for further directions on the pattern of order dated 01.09.2022 in the case of West Bengal.

In response to the above, Chandigarh Administration filed a status report on 17.05.2023 and the Adviser to the Administrator appeared before the tribunal on dated 18.05.2023 through video conferencing.



Directions of the Tribunal passed vide order dated 18.05.2023 for U.T., Chandigarh

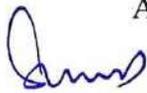
Para 6. Data filed showed that out of 8 lakh MT legacy waste, 2.5 lakh MT has been remediated. Current generation of waste is 588 TPD while processing is only 120 TPD (80 TPD dry waste). Thus, there is gap of 468 TPD which is further adding to legacy waste. With regard to sewage management, gap is to the extent of 133 MLD. Generation of sewage is 220 MLD and actual treatment as per standards is only to the extent of 87.6 MLD.

Para 7. During the hearing, it was submitted that compensation need not be levied on Chandigarh as it has already allocated requisite funds are readily available and works are in progress. Amount as per the undertaking to ring fence in a separate account has been worked out as 282 Crores.

Para 8. Critical issues to be addressed include:

- Utilization of treated sewage for non-potable purposes, particularly agriculture, avoiding discharge into rivers or water bodies.
- Performance based O & M mechanism for STPs
- Preventing mixing of current waste with legacy waste and bio-remediating both
- Identifying and authorizing the end-users / destination of processed waste.

Para 10. The Administration itself may ensure availability of funds at least to the extent of Rs. 282 Crores by transferring the amount in a separate ring-fenced account, to be operated as per directions of the Advisor to Administrator. This will not debar incurring expenditure over and above the said amount of Rs. 282 Crores. The amount will be utilized as per the approval of Worthy Adviser to the Administrator.



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Directions issued by Hon'ble NGT are as given below:

S.No.	Directions	Timeline
1.	To ensure availability of funds at least to the extent of Rs. 282 Crores by transferring the amount in a separate ring-fenced account, to be operated as per directions of the Adviser to the Administrator.	-
2.	Installed capacity of 8 existing / upgraded and renovated and new STPs be fully utilized to their capacity and made compliant with the standards preferably.	Within four months.
3.	Treated water be utilized for secondary purposes, including industries and irrigation. If necessary, conveyance/distribution system be laid.	Preferably in next six months.
4.	Gap in waste processing be plugged by setting up of additional facilities to process bio-degradable and non-biodegradable and other waste estimated to be 468 TPD, alongwith the legacy waste of 5.5 lakh MTs.	Preferably within four months.

The compliance w.r.t. the above directions is being reviewed regularly by the Adviser to the Administrator and six monthly report was submitted to the Hon'ble NGT on 18.11.2023. Now, a progress report is to be submitted as the case has been scheduled for hearing on 30.05.2024. The same is compiled as following.



Director
Department of Environment
Chandigarh Administration

STATUS ON COMPLIANCE OF DIRECTIONS OF HON'BLE NATIONAL GREEN TRIBUNAL

The status of compliance of the orders of Hon'ble NGT w.r.t. Solid Waste Management and Liquid Waste Management in U.T. Chandigarh is given below.

1. **NGT Direction** : To ensure availability of funds at least to the extent of Rs. 282 Crores by transferring the amount in a separate ring-fenced account, to be operated as per directions of the Adviser to the Administrator.

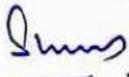
Status:

- 1.1 As per the directions, provision of following funds have been dedicatedly earmarked for the projects under liquid and solid waste management:

S. No.	Name of the Head	Amount (in Cr.)
1.	Provision of funds by Municipal Corporation Chandigarh (MCC)	137.79
2.	Provision of funds by Smart City Limited	82.21
3.	Provision of funds by Chandigarh Administration	28.56
4.	Funds to be received from GOI for dedicated projects (already approved)	53.70
Grand Total		Rs. 302.26 Cr.

Out of above provisioned funds, Rs. 65.94 Crores have already been spent on the projects under liquid and solid waste management.

- 1.2 Other than above, following expenditure have already been incurred on Solid and Liquid Waste Management


 Director
 Department of Environment
 Chandigarh Administration

S. No.	Description	Expenditure (in Cr.)
1.	Upgradation of STPs	344.67
2.	Bio-remediation of Legacy Waste	43.70
	Total	Rs. 388.37 Cr

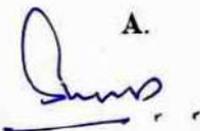
LIQUID WASTE MANAGEMENT

2. **NGT Direction** : Installed capacity of 8 existing/upgraded and renovated and new STPs be fully utilized to their capacity and made compliant with the standards preferably.

Status:

- 2.1 Chandigarh is generating around 232 MLD sewage water and having the treatment capacity of 255.1 MLD. **This clearly indicates that Chandigarh has more than 100% treatment capacity.**
- 2.2 At present 8 Sewage Treatment Plants (STPs) are operational. Out of these 8 STPs, 06 STPs are meeting with latest norms of BOD < 10 mg/l and F. Coli < 100 MPN / 100 ml. Rest 02 STPs have been upgraded and are already in trial/ stabilization mode and after stabilization/ trial run, these STPs will also meet with latest norms of BOD < 10 mg/l and F. Coli < 100 MPN / 100 ml. The pictures of STPs are attached as **Annexure**

A.

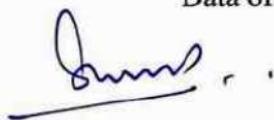


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STATUS OF SEWAGE TREATMENT PLANTS

Location	Capacity (MLD)	Present Utilization (MLD)	Compliance with Norms	Status
Diggian	136	130	Not meeting with latest norms	STP is under stabilization and trial run till June, 2024 after which it will meet with the latest norms.
3 BRD	50	43	Meeting with latest norms	Plant is upgraded & fully operational in SBR Technology.
Maloya	22.5	18.9	Meeting with latest norms	Plant is fully operational in SBR Technology.
Dhanas	7.5	4	Meeting with latest norms	Plant is upgraded & fully operational in SBR Technology.
Raipur Kalan-I	22.5	22.5	Not meeting with latest norms	STP is under stabilization and trial run till June, 2024 after which it will meet with the latest norms.
Raipur Khurd	9.0	7.65	Meeting with latest norms	Plant is upgraded & fully operational in SBR Technology
Raipur Kalan-II	5.6	1	Meeting with latest norms	Plant is fully functional.
Kishangarh	2	1.5	Meeting with latest norms	Plant is fully functional.

Data of STPs for month of May, 2024 is attached as **Annexure B**.



Status of Liquid Waste Management:

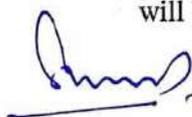
Quantity of sewage generation (MLD)	Treatment capacity of STPs (MLD)	Present Utilization in STPs (MLD)
232	255.1	228.55*

* There is gap of around 3.5 MLD waste water which goes untreated. This is generated from the Faidan village which is very densely populated and is on the boundary of Chandigarh and Punjab. Because of its topography, it is difficult to lay down the sewer line for the collection of the waste water. To solve the issue, Chandigarh Administration has already done the demarcation of the area (as this Faidan village is mixed with Jagatpura village of Punjab without any boundary). Public hearings are being conducted by the Chandigarh Administration for early vacation of the area for laying of sewer line for the collection of waste water. MCC has already identified the engineering solution for collection and treatment of the waste water of the area. MCC has also already made a provision of Rs. 4.5 Crores for collection and transportation of waste water from this area to nearest STP. Legal option is also being explored to find the solution.

3. **NGT Direction:** Treated water be utilized for secondary purposes, including industries and irrigation. If necessary, conveyance/distribution system be laid.

Status:

- 3.1 Presently out of total generated Tertiary Treated (TT) water i.e. 92.5 MLD, 38.5 MLD is being supplied to 680 parks / gardens / green belts and nurseries for irrigation and to more than 2800 private residences for lawn watering. However, for utilizing remaining TT water, further distribution lines are being laid including industrial areas so that TT water can be used upto maximum possible extent. 1911 parks / gardens / green belts will be supplied with TT water for maintenance of green cover.



- 3.2 The work of laying of 165 km TT water distribution network has been allotted on 01.03.2024 and shall be completed by 30.04.2025. For the purpose, 3 Underground Reservoirs (UGRs) at STPs at Raipur Kalan, Maloya and Diggian will be constructed. The detailed scope of work is given below.

Laying of 165 km TT water distribution network:

- The TT Water Distribution Network will be laid in left out areas of Industrial Area Phase -1 and 2, villages (Maloya, Dadumajra, Dhanas, Kishangarh, Khuda Lahora, Makhan Majra, Mauli Jagran, Subash Nagar, Indira Colony.

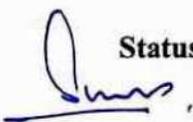
Construction of 4.5 MLD Capacity UGR at 3BRD, 9 MLD Capacity UGR at Maloya, 9 MLD Capacity UGR at Raipur Kalan:

- The UGR at Raipur Kalan will supply the TT Water to all parks in Mauli Jagran, Vikas Nagar, Rajiv Vihar, Modren Housing Complex, Shivalik Park, Indira Colony Manimajra, Makhan Majra etc.
- The UGR at 3BRD will supply the water to existing pumping stations at Sector 28, 2 Nos. in Sector 29 and Sector 48 Chandigarh. These pumping stations will supply the water to all Parks, Residential Areas having 1 kanal; round-abouts; institutions in Sector 1 to 12, Sector 14; Sector 63, Village Kaimbwala, Chandigarh.
- The third UGR at STP Maloya will supply TT Water to various parks in villages Maloya, Dadumajra, Dhanas, Sarangpur, Khuda Lohar, Khuda Jassu etc.

SOLID WASTE MANAGEMENT

4. **NGT Direction** : Gap in waste processing be plugged by setting up of additional facilities to process bio-degradable & non-biodegradable and other waste estimated to be 468 TPD, along with the legacy waste of 5.5 lakh MTs.

Status:



- 4.1 Chandigarh generates 550 TPD municipal solid waste (MSW). There is no gap in the capacities of Processing Facilities and MSW generation in Chandigarh. The pictures of processing facilities are attached as **Annexure C**.

Facilities

Material Recovery Facilities (MRFs) : 03 Nos.

Processing Facility

RDF : 200 TPD

Compost : (120 + 300) TPD

Horticulture : (30 + 32) TPD

Bio-Methanation : 5 TPD

Coconut Shell : 10 TPD

- 4.2 100% waste is collected door to door from households in four categories viz Dry, Wet, Sanitary and Domestic Hazardous waste.
- 4.3 100% collected dry waste (approx. 200 TPD including recyclables), sanitary waste (approx. 0.5 – 1 TPD) and domestic hazardous waste (approx. 0.1 TPD) at Material Recovery Facilities is sent for processing.
- 4.4 Approximately 300 TPD of wet waste (including horticulture waste) is being generated. In addition to the compost plant of 120 TPD, another facility has been set up to process 300 TPD of wet waste. The same has been operationalized on 29.02.2024. Therefore, processing capacity of wet waste through composting has increased to 420 TPD and entire wet waste generated is being processed. The compost produced is being utilized by MCC.
- 4.5 100% Horticulture waste is being processed. One Horticulture Waste Processing Plant of capacity 30 TPD has been established where horticulture waste generated by pruning of trees is processed to manufacture Bio-Briquettes which are sold through auction. Horticulture waste produced in parks and green belts is also being processed

- in situ, for which 104 aerobic compost pits have been constructed and are in operation for composting effectively. The said onsite compost pits have capacity of 32 TPD.
- 4.6 To address the long term solid waste processing requirements, an Integrated Solid Waste Management (ISWM) facility is being setup which shall cater to the waste processing needs of the city for 15 years. Two bids have been received for the work and are under evaluation.
- 4.7 The sanitary waste (comprising of used diapers, sanitary towels or napkins etc.) is being collected from MRFs for processing by the authorized Biomedical Waste Treatment Facility i.e. M/s Alliance Envirocare Company Pvt. Ltd.
- 4.8 The domestic hazardous waste (comprising of discarded paint drums, pesticide cans, CFL bulbs, tube lights, etc.) is being collected by M/s RE-Sustainability Ltd. from MRFs for its proper disposal at Nimbua Greenfield (Punjab) Ltd., Derabassi.
- 4.9 Coconut shell waste is separately processed and shredded to mix with RDF for use as fuel.
- 4.10 All the C & D waste generated is being processed at C & D Waste Processing Plant of capacity 150 TPD.

Status of Solid Waste Management (May, 2024):

Quantity of waste generation (in TPD)	Waste Processed (in TPD)	Gap in generation & Processing (in TPD)	Quantity of waste being disposed in landfills (in TPD)
500 Approx.	430 Approx.	70 Approx. (mixed waste)**	100 Approx. (including 30 TPD Rejects/ inerts after processing)

**There is no gap between Waste Generation and Processing Capacity. However, in order to ensure 100% processing of Municipal Solid Waste, MCC will install new machines in the next 6 months to segregate and further process this mixed waste.



Thereafter, entire waste generated will be processed and no gap between generation and processing shall exist.

Mass Balance of wet waste treated at Compost facilities:

Wet waste received at facility (TPD)	Compost produced (TPD)	Inerts (TPD)
180 Approx.	9 Approx.	23 Approx.

The compost produced is being utilized by MCC in various parks / gardens of the city. Test report is attached as **Annexure D**. Quality has been checked and is found complying with the provisions of the Solid Waste Management Rules, 2016.

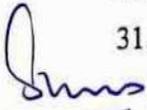
Mass Balance of dry waste treated at RDF facility:

Dry waste received at facility (TPD)	RDF produced (TPD)	Inerts (TPD)
140 Approx.	120 Approx.	4 Approx.

RDF produced is being supplied to cement manufacturing units.

4.11 Bioremediation of Legacy Waste

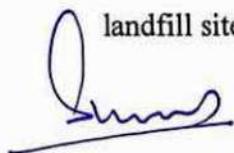
- Bio-remediation of old dumpsite of 20 acres – started on 22.10.2020.
Entire legacy waste of 5 LMT has been processed and 20 acres of land has been reclaimed.
- Bio-remediation of current landfill of 8.28 acres – started on 26.08.2022.
Out of 8 LMT, 7.67 LMT waste has been processed. The work shall be completed by 31.12.2024.


Director
Department of Environment
Chandigarh Administration

Mass Balance of Legacy Waste processed:

Legacy waste bio-remediated (LMT)	Moisture 2% (LMT)	C and D Waste 17% (LMT)	RDF 16% (LMT)	Bio-soil 63% (LMT)	Rejects/ Inerts 2% (LMT)
12.76	0.26	2.17	2.04	8.04	0.26

After testing of legacy waste; bio-soil is used for filling low lying places in Chandigarh. The RDF is being disposed off to Cement Plants by the operator. The C & D waste is processed at the C & D Waste Processing Plant. The inerts are disposed at landfill site.



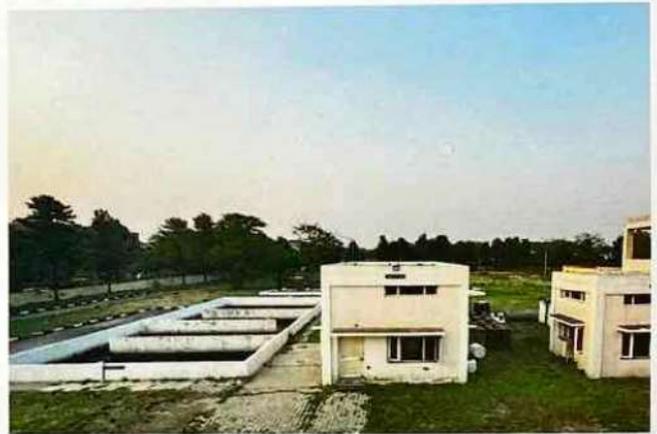
Director
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SEWAGE TREATMENT PLANTS

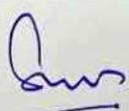
STP DHANAS



STP MALOYA



STP DIGGIAN

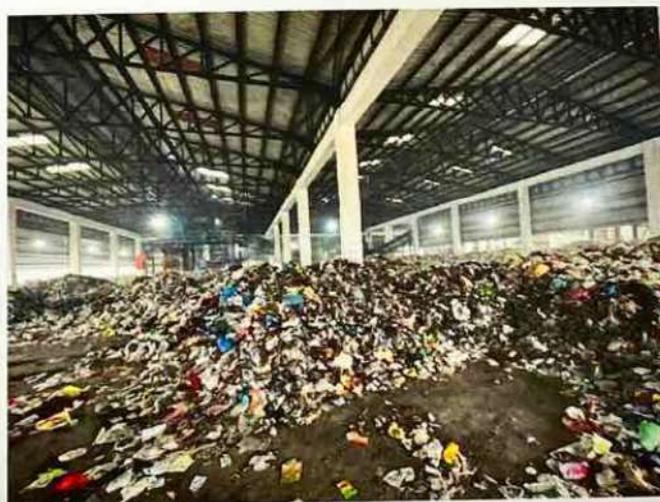

Director
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Chandigarh Administration

Data of Sewage Treatment Plants for the month of May 2024

Sr. No.	Name of STP	PARAMETERS										
		Temp °C	pH	DO mg/l	COD mg/l	BOD mg/l	TSS mg/l	NH3-N mg/l	PO4-P mg/l	Total Coliform MPN/100ml	Faecal Coliform MPN/100ml	
1	Standards →	27	-	8.4	8	1.6	9	0.14	0.04	<1.8	<1.8	
2	3 BRD	27	7.5	8.4	8	1.6	9	0.14	0.04	<1.8	<1.8	
3	RAIPUR KALAN	25	7.1	5.8	50	14	36	2	2.1	1.6 × 10 ³	3.9 × 10 ²	
4	RAIPUR KHURD	24	7.6	6.4	24	6	10	2	0.93	<1.8	<1.8	
5	DIGGIAN	27	7.4	3.4	45	28	51	9	1.1	4.5	<1.8	
6	RAIPUR KALAN-II	25	7.3	6.6	10	1.6	9	0.56	0.05	<1.8	<1.8	
7	MALOYA	28	7.1	4.4	18	1.4	6	0.28	0.94	<1.8	<1.8	
8	DHANAS	28	7.7	4.6	10	2.8	8	0.42	0.27	<1.8	<1.8	
9	KISHANGARH	25	7.1	7.8	18	1.2	7	0.49	0.14	<1.8	<1.8	

Director
Department of Environment
Chandigarh Administration

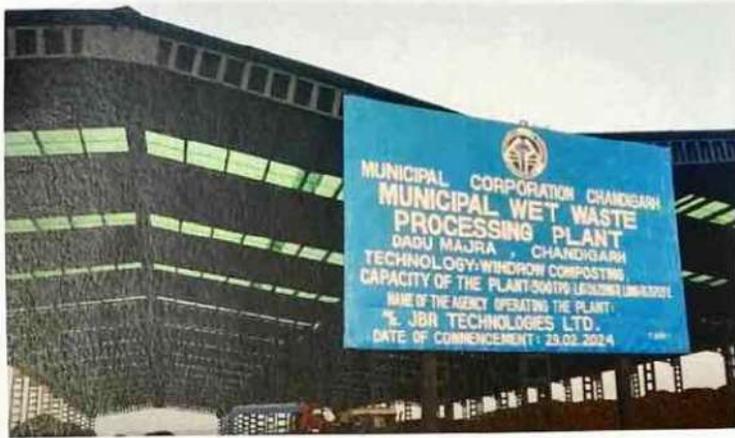
DRY WASTE PROCESSING PLANT/RDF PLANT



A handwritten signature in blue ink, appearing to be "Sund...".

Director
Department of Environment
Chandigarh Administration

WET WASTE PROCESSING PLANT / COMPOST PLANT




Director
Department of Environment
Chandigarh Administration

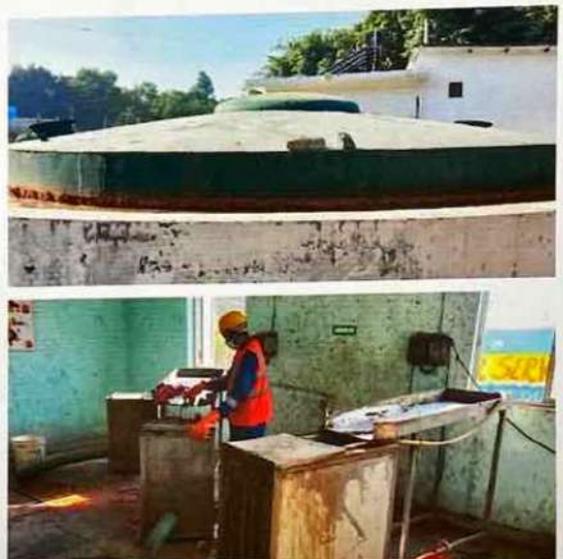
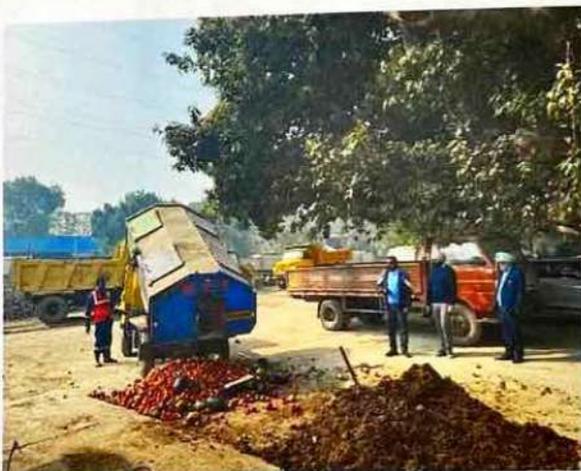
HORTICULTURE WASTE PROCESSING PLANT

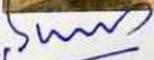


A handwritten signature in blue ink, appearing to be "Sharma".

Director
Department of Environment
Chandigarh Administration

BIOMETHANATION PLANT



Director 
Department of Environment
Chandigarh Administration

COCONUT SHREDDER



Director
Department of Environment
Chandigarh Administration

C&D WASTE PROCESSING PLANT




Director
Department of Environment
Chandigarh Administration

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Centre for Environment and Food Technology Pvt. Ltd.

An ISO 9001: 2015, ISO 45001: 2018 (OHSAS); ISO/IEC 17025: 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognised Testing Laboratory

Annexure - D.

TEST REPORT

ISSUED TO: M/s 300 TPD WET WASTE PROCESSING PLANT
DADU MAJRA DUMP SITE, MC, CHANDIGARH.

Report No.	CEFT 2404 567	Report Date	30.04.2024
Your Ref. No.	Nil	Type of sample	Compost Sample
Sample Code Given by Customer	Nil	Quantity	2 kg
Sampling Location	Compost Plant	Date of sampling	25.04.2024
Sample Collected By	LAB Person	Date of sample receipt	26.04.2024
Sampling Procedure	AS Per LAB SOP	Sample I.D.	CEFT GEN 2404 567
		Date of test	26.04.2024 - 30.04.2024

S.No.	Parameters	Results	Requirement as per FCO 1985-Schedule-IV, Part-A	TEST METHOD
1	pH (1:2.5) at 25°	7.42	6.5-7.5	IS:2720(Pt-26):2007
2	Cadmium (as Cd), mg/Kg	3.8	5	USEPA
3	Chromium (as Cr), mg/Kg	26.4	50	USEPA
4	C/N Ratio	19.2	<20	USEPA
5	Nickel (as Ni), mg/Kg	22	50	USEPA
6	Copper (as Cu), mg/Kg	278	300	USEPA
7	Zinc (as Zn), mg/Kg	316	1000	USEPA
8	Arsenic (as As), mg/Kg	ND	10	USEPA
9	Mercury mg/Kg	ND	0.15	USEPA
10	Lead,mg/Kg	56.4	100	USEPA

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Director
Department of Environment
Chandigarh Administration

End of Report

Branch Office-111A, Sunder Enclave, First Floor, Near maa Shimla Homes, Opposite radha swami
Satsung Bhawan, Kharar, Mohali, Punjab-140301



- Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should not be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.